

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1987**

**TO BE ANSWERED ON THE 17TH DECEMBER, 2025/ AGRAHAYANA 26, 1947
(SAKA)**

DRUG MENACE IN PUNJAB

1987. MS. SWATI MALIWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total quantity of narcotics seized in Punjab during each of the last five years;**
- (b) the number of narcotics-related FIRs registered and cases pending, year-wise in Punjab, including conviction and acquittal rates;**
- (c) the number of narcotics-related deaths/overdose fatalities reported annually in Punjab, district-wise;**
- (d) the number of accredited de-addiction and rehabilitation centres, persons admitted and successfully rehabilitated annually; and**
- (e) funds allocated, released, and utilized by Central and State Governments for anti-narcotics enforcement, prevention and rehabilitation, with outcomes achieved?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2023, the total quantity of narcotics seized in Punjab during 2019 to 2023 is as under: -

Year	Kgs	Nos	Ltrs
2019	44239.070	10214701	1526.716
2020	37364.676	44649858	4517.190
2021	38783.170	17772675	4800.729
2022	49421.858	6246151	5017.200
2023	47609.38	8619885	3747.644

Source: NCRB

(b): As per latest data published by NCRB pertaining to the year 2023, year-wise number of narcotics-related Cases Registered (CR), Cases Pending Trial at the End of the Year (CPTEY), Conviction Rate (CVR) and Cases Acquitted (CAQ) in the State of Punjab during 2019 to 2023 is as under: -

Year	CR	CPTEY	CVR	CAQ
2019	11536	23671	64.8	2688
2020	6909	30496	67.2	627
2021	9972	36104	77.9	695
2022	12442	40884	79.2	851
2023	11589	45962	82.7	1291

Source: NCRB

(c): Specific information regarding narcotics related deaths/ overdose fatalities reported annually is not maintained by NCRB. However, as per latest data published by NCRB pertaining to the year 2023, number of deaths due to Drug overdose during 2021 to 2023 in the State of Punjab is as under: -

Year	Number of deaths
2021	78
2022	144
2023	89

Source: NCRB

(d) & (e): Government of India through the Ministry of Social Justice and Empowerment (MoSJ&E) is supporting 349 Integrated Rehabilitation Centers for Addicts (IRCAs), 45 Community based Peer Led Intervention (CPLI) Centers, 76 Outreach and Drop In Centers (ODICs), 154 Addiction Treatment Facilities (ATFs), 139 District De-addiction Centres (DDACs) across the country. The details of fund released and number of persons rehabilitated throughout the country during the last three years is as under: -

Financial Year	Fund released to de-addiction centres (Rs. In Crores)	Number of persons rehabilitated
2022-23	93.6	339585
2023-24	132.68	581813
2024-25	170.26	798893

Source: MoSJ&E

Government of India through MoSJ&E is supporting 07 Integrated Rehabilitation Centres for Addicts (IRCAs), 02 Outreach and Drop In Centres (ODIC) and 01 Community based Peer Led Intervention (CPLI) in the State of Punjab. The details of funds released to de-addiction centres and number of persons rehabilitated in the State of Punjab during last three financial years is as under: -

Financial Year	Fund released to de-addiction centres (Rs. In Crores)	Number of persons rehabilitated
2022-23	1.01	11239
2023-24	1.33	11486
2024-25	2.96	11603

Source: MoSJ&E

Government of India through Department of Revenue, Ministry of Finance has constituted National Fund for Controlled Drug Abuse (NFCDA) under which finds are provided for combating illicit trafficking in narcotics drugs, psychotropic substances, controlling the abuse of narcotic drugs, de-addiction and rehabilitation of addicts and drug awareness programs etc. The details of funds sanctioned under NFCDA during the last three financial years are as under: -

Financial Year	Amount Sanctioned (In Rupees)
2022-23	57,92,375.00
2023-24	20,61,721.00
2024-25	Nil

Source: Department of Revenue, Ministry of Finance.
